

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

24. MA/860/2018 C.P. (IB)/1561(MB)2017

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: Punjab National Bank
Vs.
Conros Steels Private Limited

SECTION: 7 of IBC 2016

ORDER

Mr. Meghna Arvind, Ld. Counsel appearing for the Liquidator and Mr. Ashish Kamat, Ld. counsel appearing for the Respondent No. 2 are present through virtual hearing. The counsel appearing for the Respondent submits that they have filed their reply.

At request, the matter is adjourned to 16.06.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)